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Title: Introduction of the Food Safety and Standards (Amendment) Bill, 2016 (Amendment of Section 19).

SHRI RAHUL SHEWALE (MUMBAI SOUTH CENTRAL): I beg to move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Food Safety and Standards Act, 2006."

The motion was adopted.

SHRI RAHUL SHEWALE: I introduce the Bill.